

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

M.A. No. 258/94
in
O.A. No. 585/92.

Dt. of Decision : 24.6.94.

Mr. D.L. Yogi

.. Applicant/
Applicant.

vs

1. The Sr. Divisional Mechanical Engineer,
SC Rly, Sanchalan Bhavan, Sec'bad.
2. The Divisional Railway Manager (BG)
SC Rly, Samchalan Bhavan, Sec'bad.
3. The General Manager, SC Rly,
Rail Nilayam, Sec'bad.

.. Respondents/
Respondents.

Counsel for the Applicant/
Applicant. : Mr. N. Krishna Rao

Counsel for the Respondents/
Respondents. : Mr. J.R. Gopal Rao, SC for Rlys.

CORAM.

THE HON'BLE SHRI JUSTICE V. NEE LADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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MA.258/94 in OA.585/92

ORDER

(As per Hon. Mr. Justice V. Neeladri Rao, Vice Chairman)

Heard Sri N. Krishna Rao, learned counsel for the Petitioner and Sri J.R. Gopal Rao, learned standing counsel for the Railways.

2. This MA is filed praying for a direction to the respondents to pay the pensionary benefits of the applicant immediately, treating him as Assistant Loco Foreman with retrospective effect from 1-1-1986.

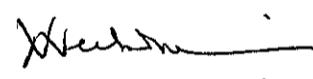
3. The relief claimed in this MA depends upon the ultimate result in the OA. Hence, it is not a case where this MA has to be considered pending disposal of the OA.

4. But in the circumstances it is just and proper to expedite the hearing of OA. Accordingly post the OA for final hearing on 7-7-1994 at the top of the list.

5. MA is ordered accordingly. No costs.


(R. Rangarajan)

Member (Admn)


(V. Neeladri Rao)
Vice Chairman

Dated : 24 June, 1994

Dictated in Open Court

Deputy Registrar (J) CC

To

1. The Sr. Divisional Mechanical Engineer, S.C.Rly, sk Sanchalan Bhavan, Secunderabad.
2. The Divisional Railway Manager (BGO S.C.Rly, Sanchalan Bhavan, Secunderabad).
3. The General Manager, S.C.Rly, Railnilayam, Secunderabad.
4. One copy to Mr. N. Krishna Rao, Advocate #10 B-7 MIG-II Bagniampally, Hyd.
5. One copy to Mr. J.R. Gopal Rao, SC for Rlys, CAT. Hyd.
6. ~~One copy to Library, CAT Hyd.~~
7. One spare copy.

Pvm

17/6/94
6/7/94

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.G.RTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER(CUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(A)

Dated: - 1994.

ORDER/JUDGMENT:

M.A./R.A.C.A. No. 258/95

in

O.A.No.

568/93

T.A.No.

(W.P.)

Admitted and Interim Directions
Issued.

Allowed Post on 7/7/94 at the
top of the list
Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

DR
6/7/94
No Draft Copy
PVM on 7/7/94